

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/3053/2007-3055/2007 - EX[DB] WITH
E/M/955-957/2011-EX

Date 30/01/2012

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S RSWM LTD.
RINGUS, DISTT. SIKAR, RAJASTHAN
M/S RSWM LTD.

Appellant

Vs

Respondent

C.C.E. JAIPUR I

MISC ORDER NO. 89-91/2012-EX

I am directed to transmit herewith a certified copy of **Final order No. A/57-59/ 2012 EX[DB]** dated 25-1-12
passed by the Tribunal under **Section 35-C(1) of Central Excises Act, 1944**


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. JAIPUR I

N.C.R.BUILDING, STATUE
CIRCLE, "C" SCHEME, JAIPUR
302005.

2. Adv. / Consult

MR.K.K ANAND

A-5,BASEMENT,LAJPAT NAGAR-III NEW DELHI-24

3. C.D.R

4. Bar association, CESTAT, New Delhi

5. Director Publications, Customs, Excise. I.P. Estate, New Delhi

6. M/s Centax Publications Pvt Ltd.,1512-B, Bhishm Pitamah marg,Opp. ICICI Bank of Defence Colony, New Delhi-3

7. Company Law Institute of India Pvt Ltd.,No.2(Old No. 36), Vaithyaram Street, T. Nagar,Chennai - 4

8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

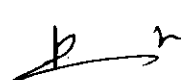
9. Easy Service Tax Online Dot Com Pvt.Ltd.407A,Iscon Mall,Above Star India Bazar,Satellite Road,
Ahmedabad-15

10. LAWCRUX Advisors Pvt Ltd, LAW House,1-8,Sector - 10, Faridabad 121003 (Haryana)

11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor,Vasant Arcade,Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070

12. Office Copy

13. Guard file


Assistant Registrar
(Excise Appeal Branch)

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, NEW DELHI, PRINCIPAL BENCH NEW DELHI

Date of Hearing: 24.01.2012

Date of decision: 24.01.2012

Excise Misc. Applications Nos. 955-957 of 2011 in
Appeals Nos. E/3053-3055 of 2007

[Arising out of Order-in-Appeal No. 272 (GRM) CE/JPRI/2007 dated
7.9.2007 passed by the Commissioner of Central Excise (Appeals), Jaipur]

M/s. RSWM Ltd.

Appellant

Vs.

CCE, Jaipur-I

Respondent

For approval and signature:

Hon'ble Smt. Archana Wadhwa, Member (Judicial)
Hon'ble Shri Sahab Singh, Member (Technical)

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- | | |
|--|------|
| 1. Whether Press Reporters may be allowed to see CESTAT (Procedure) Rules, 1982. | No |
| 2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? | No |
| 3. Whether Their Lordships wish to see the fair copy of the Order? | Seen |
| 4. Whether Order is to be circulated to the Departmental authorities? | Yes |
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Appearance: Rep. by Shri K.K. Anand, Advocate for the appellant.
Rep. by Shri S.K. Panda, Jt. CDR for the respondent.

CORAM: Hon'ble Smt. Archana Wadhwa, Member (Judicial)
Hon'ble Shri Sahab Singh, Member (Judicial)

Final Order No. 89-91/2012-EXC(BR)
FINAL Order No. *A/5.7-5.9/2.0/2.5/*^{EXC(BR)} Dated: 24.01.2012

Per Archana Wadhwa:

Ld. Advocate appearing for the appellants draws our attention to the application made by the applicant seeking withdrawal of the appeals.

2. No objection by the ld. Jt. CDR.
3. We accordingly dismiss all the three appeals as withdrawn.

[Order dictated & pronounced in open court]

(Archana Wadhwa)
Member (Judicial)

(Sahab Singh)
Member (Technical)

Ckp.